

ITEM NO.14
SECTION XVI-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Transfer Petition(s) (Civil) No(s) . 577/2020

SASMITA SAHU

Petitioner(s)

VERSUS

BISWANATH SAHU

Respondent(s)

Date : 26-03-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shibashish Misra, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is complete on the sole respondent. Ld. counsel, Mr Niranjan Sahu appearing on behalf of Mr Sibho Sankar Mishra, Advocate-on-record appears for the sole respondent and seeks time for filing vakalatnama and counter affidavit. Vakalatnama be filed within two weeks time and counter affidavit be filed within four weeks thereafter.

List again on 7.5.2021.

RAJESH KUMAR GOEL
Registrar